

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2521

ANSWERED ON:08.12.2006

POVERTY ALLEVIATION

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Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) Whether according to the mid-term appraisal of Tenth Five Year Plan, the Government is lagging behind in the achievement of targets set by it for poverty alleviation ;
- (b) If so, the facts thereof and the reasons therefor ;
- (c) Whether the Government proposes to restructure the 20-point programme with the focus on poverty alleviation and improving life of the poor with particular reference to economic reforms, liberalization and globalisation of the economy ;
- (d) If so, the present position of poverty prevailed in various States, State-wise ;
- (e) The funds allocated and utilized for the poverty alleviation programmes in the States during each of the last three years, State-wise ;
- (f) Whether the objectives of the 20-point programme were yet to be achieved ; and
- (g) If so, the present status thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)&(b) : A target for reduction of poverty by 5 percentage points by the year 2007 and by 15 percentage points by year 2012 has been set for the Tenth Five Year Plan (2002-2007) period.

In the urban areas, Ministry of Housing and Urban Poverty Alleviation is implementing an employment oriented Urban Poverty Alleviation Programme named Swarna Jayanti Shahari Rozgar Yojana (SJSRY), on all India basis, through States/Union Territories, with effect from 01.12.1997. The scheme envisages to provide gainful employment to the urban unemployed and underemployed poor through, firstly, encouraging the setting up of self-employment ventures by those who have not studied beyond 9th standard and, secondly, providing wage employment by utilizing their labour for construction of socially and economically useful public assets.

During the Tenth Five Year Plan (2002-07), on all India basis, targets to provide employment opportunities to 4,00,000 urban poor, through setting up of micro/group enterprises and to impart skill training to 5,00,000 persons have been fixed under Swarna Jayanti Shahari Rozgar Yojana. During the first four years of the Tenth Plan, i.e. from 2002-03 to 2005-06, as reported by the States/Union Territories through Quarterly Progress Reports, cumulatively, 4,50,949 urban poor have been assisted to set up micro-enterprises and 4,89,737 urban poor have been provided skill training.

(c) : The Government has approved the restructuring of Twenty Point Programme and this will be called the Twenty Point Programme-2006 (TPP-2006). A list of 20 Points and items coming under each point is at Annexure-I.

(d) : The State-wise, number and percentage of poor in urban areas, as estimated by the Planning Commission in 1999-2000, is at Annexure-II.

(e) : The State-wise Central funds released and expenditure reported during last three years under Swarna Jayanti Shahari Rozgar Yojana is at Annexure-III.

(f)&(g) : The main objectives of the 20-point programme are to eradicate poverty and improve the quality of life of the common man. Achieving these objectives is a continuous process. The restructured TPP-2006 shall be operationalised with effect from 1.4.2007. Till 31.3.2007, the existing TPP-86 will be in force.

ANNEXURES REFERRED TO IN REPLY TO LOK SABHA USQ NO. 2521 FOR 8-12-2006

ANNEXURE-I

LIST OF ITEMS TO BE MONITORED UNDER TPP-2006

Point Item Name of the points/Items
No. No.

I. Garibi Hatao [Poverty Eradication]
Rural Areas

1. Employment generation under the National Rural
Employment Guarantee Act
2. Swarnajayanti Gram Swarajgar Yojana
3. Sampurna Gramin Rojgar Yojana
4. Rural Business Hubs in Partnership with Panchayats
5. Self help Groups Urban Areas
6. Swarnajayanti Shehara Rojgar Yojana

II. Jan Shakti [Power to People]

7. Local Self Government (Panchayati Raj and Urban Local
Bodies)
 - Activity Mapping for devolution of functions
 - Budget Flow of Funds
 - Assignment of Functionaries
8. Quick and Inexpensive Justice - Gram Nyayalayas and
Nyaya Panchayats
9. District Planning Committees

III. Kisan Mitra [Support to Farmers]

10. Water shed development and Dry land farming
11. Marketing and infrastructural support to farmers
12. Irrigation facilities (including minor and micro
irrigation) for agriculture
13. Credit to farmers
14. Distribution of waste land to the landless

IV. Shramik Kalyan [Labour Welfare]

15. Social Security for Agricultural and Unorganised
Labour
16. Minimum Wages Enforcement (including Farm Labour)
17. Prevention of Child Labour
18. Welfare of Women Labour

V. Khadya Suraksha [Food Security]

19. Food security:
 - (i) Targeted Public Distribution system,
 - (ii) Antodaya Anna Yojana,
 - (iii) Establishing Grain banks in chronically
food scarcity areas

VI. Subke Liye Aawas (Housing for All)

20. Rural Housing - Indira Awas Yojana
21. EWS/LIG Houses in Urban Areas

VII. Shudh Peya Jal [Clean Drinking Water]

- 22. Rural Areas :
 - Swajaldhara
 - Accelerated Rural Water Supply Programme
- 23. Urban Areas:
 - Accelerated Urban Water Supply Programme

VIII. Jan Jan Ka Swasthya [Health for All]

- 24. Control and prevention of major diseases:
 - (a) HIV/AIDS (b) TB (c) Malaria (d) Leprosy
 - (e) Blindness
- 25. National Rural Health Mission
- 26. Immunisation of Children
- 27. Sanitation Programme in
 - Rural Areas
 - Urban Areas
- 28. Institutional Delivery
- 29. Prevention of Female Foeticide
- 30. Supplementary nutrition for Mothers and Children
- 31. Two Child norms

IX. Sabke Liye Shiksha [Education for All]

- 32. Sarv Shiksha Abhiyan
- 33. Mid Day Meal Scheme
 - Compulsory Elementary Education
- X. Anusuchit Jaati, Jan Jaati, Alp-sankhyak evam Anya Pichhra Varg Kalyan [Welfare of Scheduled Castes, Scheduled Tribes, Minorities and OBCs]

- 34. SC Families Assisted
- 35. Rehabilitation of Scavengers
- 36. ST Families Assisted
- 37. Rights of Forest dwellers - Owners of minor forest produce
- 38. Primitive Tribal Groups
- 39. No alienation of Tribal lands
- 40. Implementation of Panchayats (Extension to Scheduled Areas) Act [PESA]
- 41. Welfare of Minorities

- 42. Professional education among all minority communities
- 43. Reservation of OBCs in
 - Education
 - Employment

XI. Mahila Kalyan [Women Welfare]

- 44. Financial Assistance for Women Welfare
- 45. Improved participation of women in
 - (a) Panchayats (b) Municipalities
 - (c) State Legislatures (d) Parliament

XII. Bal Kalyan [Child Welfare]

- 46. Universalisation of ICDS Scheme
- 47. Functional Anganwadis

XIII. Yuva Vikas [Youth Development]

- 48. Sports for all in Rural and Urban areas
- 49. Rashtriya Sadbhavana Yojana
- 50. National Service Scheme

XIV. Basti Sudhar [Improvement of Slums]

- 51. Number of Urban poor families assisted under seven point charter viz. land tenure, housing at affordable cost, water, sanitation, health, education, and social

security.

XV. Paryavaran Sanrakshan evam Van Vridhi [Environment Protection and Afforestation]

52. Afforestation

(a) Area Covered under Plantation on - Public and Forest Lands

(b) Number of Seedlings planted on - Public and Forest Lands

53. Prevention of pollution of Rivers and water bodies

54. Solid and liquid waste management in

- Rural Areas

- Urban Areas

XVI. Samajik Suraksha [Social Security]

55. Rehabilitation of handicapped and orphans.

56. Welfare of the aged

XVII. Grameen Sadak [Rural Roads]

57. Rural Roads - PMGSY

XVIII. Grameen Oorja [Energization of Rural Area]

58. Bio-diesel Production

59. Rajiv Gandhi Grameen Vidyutikaran Yojana

60. Renewable Energy

61. Energising Pump sets

62. Supply of Electricity

63. Supply of Kerosene and LPG

XIX. Pichhara Kshetra Vikas [Development of Backward Areas]

64. Backward Regions Grants Fund

XX. E-SHASAN [IT enabled e-Governance]

65. Central and State Governments

66. Panchayats and Municipalities

NUMBER AND PERCENTAGE OF POPULATION BELOW POVERTY LINE BY STATES
IN URBAN AREAS - 1999-2000.

URBAN

S1. States/U.T.'s No. of % of

No. Persons Persons

(Lakhs)

1. ANDHRA PRADESH	60.88	26.63
2. ARUNACHAL PD.	0.18	7.47
3. ASSAM-	2.38	7.47
4. BIHAR	49.13	32.91
5. GOA	0.59	7.52
6. GUJARAT	28.09	15.59
7 HARYANA	5.39	9.99
8. HIMACHAL PD.	0.29	4.63
9. J & K	0.49	1.98
10. KARNATAKA	44.49	25.25
11. KERALA	20.07	20.27
12. MADHYA PD.	81.22	38.44
13. MAHARASHTRA	102.87	26.81
14. MANIPUR	0.66	7.47
15. MEGHAYALA	0.34	7.47
16. MIZORAM	0.45	7.47

17.	NAGALAND	0.28	7.47
18.	ORISSA	25.40	42.83
19.	PUNJAB	4.29	5.75
20.	RAJASTHAN	26.78	19.85
21.	SIKKIM	0.04	7.47
22.	TAMIL NADU	49.97	22.11
23.	TRIPURA	0.49	7.47
24.	UTTAR PD.	117.88	30.89
25.	WEST BENGAL	33.38	14.86
26.	A&N ISLANDS	0.24	22.11
27.	CHANDIGARH	0.45	5.75
28.	D&N HAVELI	0.03	13.52
29.	DAMAN & DIU	0.05	7.52
30.	DELHI	11.42	9.42
31.	LAKSHADWEEP	0.08	20.27
32.	PONDICHERY	1.77	22.11

ALL INDIA 670.07 23.62

Note: 1. poverty RAtio of Assam is used for Sikkim, Arunachal Pradesh, Meghalaya Mizoram, Manipur, Nagaland and Tripur.

2. Poverty Line of Maharashtra and expenditure distribution of Goa is used to estimate poverty ratio of Goa.

3. Poverty Line of Himachla Pradesh and expenditure distribution of Jammu & Kashmir is used to estimate poverty ratio of Jammu & Kashmir.

4. Poverty Ratio of Tamil Nadu is used for Pondicherry and A & N Island.

5. Urban Poverty Ratio of Pubjab used for urban poverty of Chandigarh.

6. Poverty Line of Maharashtra and expenditure distribution of Dadra & nagar haveli is used to estimate poverty ratio of Dadra & nagar haveli.

7. Poverty Ratio of Goa is used for Daman & D iu.

8. Poverty Ratio of Kerala is used for lakshadweep.

ANNEXURE-III

State wise Central Fund released and Expenditure reported during last three year under Swarna Jayanti Shahari Rozagar yojana (SJSRY)

(Rupees in lakhs)

S.NO.	STATES/UTs	Central Fund	Central Fund	Central Fund	Central Expendi- Fund	Central Expenditure	Central Fund	Central Fund
		Released Fund	Expendi- ture	Released Fund	Expendi- ture	Released Fund	reported Fund	Central Fund
		reported	ted	reported	ted	reported	ted	Central Fund
		2003-2004	2004-2005	2005-2006	2005-2006	2005-2006	2005-2006	2005-2006
1	Andhra Pradesh	1390.19	1390.19	1116.41	319.86	1526.17	289.97	
2	Arunachal Pradesh	7.84	140.34	7.69	26.16	0.00	125.11	
3	Assam	0.00	669.94	245.07	405.94	0.00	538.51	
4	Bihar		425.38	425.38	468.09	468.09	681.66	0.00
5	Chhattisgarh		229.65	170.00	119.31	115.06	405.67	146.52
6	Goa		0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat		260.19	170.04	164.36	283.12	0.00	572.16
8	Haryana		569.95	435.52	668.47	432.66	681.12	673.71
9	Himachal Pradesh		32.58	60.09	2.17	38.59	45.36	34.45
10	Jammu & Kashmir		30.41	106.20	128.17	72.25	9.06	55.92
11	Jharkhand -	0.00	0.00	0.00	0.00	0.00	0.00	
12	Karnataka -	577.46	985.44	1165.15	796.92	822.99	756.29	
13	Kerala	610.50	610.50	554.95	554.95	681.26	117.91	
14	Madhya Pradesh	818.32	687.70	931.49	886.47	1596.76	1196.69	
15	Maharashtra	322.56	1335.80	1508.66	1835.83	2552.92	2055.94	
16	Manipur	0.00	184.45	0.00	0.00	111.39	232.70	
17	Meghalaya		0.00	0.00	0.00	0.00	0.00	0.00
18	Mizoram	522.79	522.79	491.04	491.04	351.90	351.90	
19	Nagaland -	1.90	59.67	34.02	34.02	194.51	194.51	
20	Orissa	0.00	291.61	48.91	162.04	469.86	211.92	
21	Punjab	0.00	199.77	0.00	107.35	39.68	36.65	
22	Rajasthan-		122.96	151.86	256.29	217.68	495.38	497.69
23	Sikkim	163.21	34.62	0.00	92.43	0.00	36.26	

24 Tamil Nadu	648.58	648.58	511.69	511.69	924.36	397.61
25 Tripura	354.26	146.10	352.18	434.68	0.00	130.49
26 Uttranchal	46.27	41.39	160.31	11.12	309.14	16.08
27 Uttar Pradesh	1571.74	1732.80	2622.61	2811.28	3071.43	3155.45
28 West Bengal	883.26	739.08	424.02	767.88	617.47	755.29
29 Andman & Nikobar Islands	0.00	31.97	0.00	58.16	0.00	63.67
30 Chandigarh	278.37	73.90	28.64	49.84	0.00	42.12
31 Dadra & Nagar Haveli	14.63	69.29	0.00	7.35	0.00	0.00
32 Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00
33 Delhi	0.00	21.09	0.00	25.30	0.00	20.81
34 Pondicherry	191.00	55.76	191.00	235.34	0.00	401.59
TOTAL	10074.00	12191.87	12200.70	12253.10	15588.09	13107.92

The Expenditure includes the funds spent from the releases made during earlier years as the Scheme of SJSRY is an on going Scheme.